

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 315

IA-5126/2023, IA-5488/2023, IA-5508/2023

IN

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.... Petitioner/Applicant

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 16.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Applicant : Ms. Mandakini Singh and Ms. Ashima Mandla,
Advocates in IA 5488/2023, Mr. Kumar Chitranshu,
Advocate

Mr. Vikram S. Baid, Advocate for the SRA

Mr. Adarsh Tripathi and Mr. Ajitesh Garg, Advocates for
RP

For Respondent : Ms. Usha Singh, Advocate for Respondent 6 in IA no.
5126/2023, Mr. Sandeep Bajaj, Mr. Vipul Jain, Mr.
Mayank, Advocates in IA-5126/2023

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 08.02.2024.

-SD-

(Court Officer)